

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3717
ANSWERED ON 3RD JANUARY, 2019

ROAD CONNECTIVITY

3717. SHRI HARISH CHANDRA *ALIAS* HARISH DWIVEDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the condition of road networks connectivity in various States;
- (b) whether the Union Government has requested the State Governments to improve the condition of road connectivity in their States;
- (c) whether the Union Government has provided assistance to various State Governments to improve road connectivity; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

The development and maintenance of NHs is a continuous process. The works on NHs are accordingly taken up from time to time as per inter-se priority, traffic density and availability of funds to keep the NHs in traffic worthy conditions.

The total length of National Highways (NHs) is about 1,31,326 km at present. Further, the Ministry has approved In-Principle declaration of about 53,031 km length of State roads as new NHs subject to outcome of their Detailed Project Reports (DPRs); initiatives have also been taken up for preparation of the DPRs.

The Ministry had taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, along with integration with Sagarmala, etc., under proposed Bharatmala Pariyojana in consultation with State Governments, concerned Ministries/ departments of Central Government. The Cabinet Committee on Economic Affairs (CCEA) approved the proposal for investment approval for Phase-I of “Bharatmala Pariyojana” during its meeting held on 24.10.2017.

The works on NHs are implemented through various Executing Agencies, such as State Governments / Union Territories (UTs), National Highways Authority of India (NHAI), National Highways and Infrastructure Development Corporation Limited (NHIDCL), and Border Roads Organisation (BRO), etc.

However, no Central Assistance is provided for taking up such works on NHs and State Roads. The Ministry allocates funds for various Executing Agencies, including State Governments / UTs, for development and maintenance & repair (M&R) of NHs.

The State/ UT- wise/ agency-wise funds allocated and expenditure incurred for development and M&R of NHs during last three years and current year are at Annexure-I and Annexure-II respectively.

Apart from this, the Ministry also allocates funds for development of State Roads under the Central Road Fund (CRF) Scheme and Economic Importance & Inter State Connectivity (EI& ISC) as per provisions of the CRF Act, 2000 amended by the Finance Act from time to time.

The State/ UT- wise/ accrual / allocation of funds under CRF, EI&ISC schemes during last three years and current year are at Annexure-III and Annexure-IV respectively.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3717 ANSWERED ON 03.01.2019 ASKED BY SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI REGARDING ROAD CONNECTIVITY

The details of the funds allocated and expenditure incurred for development of NHs during the last three years and current year

Amount in Rs. crore

Sl. No.	States/UTs/Schemes/Agency	2015-16		2016-17		2017-18		2018-19 [§]	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	1,039.42	1,000.43	2,010.31	2,014.50	1,781.18	1,780.70	2,081.26	985.38
2	Arunachal Pradesh	2.40	1.83	100.00	90.66	62.05	62.05	86.00	65.72
3	Assam	78.79	78.09	177.44	137.80	308.05	307.75	302.65	2.42
4	Bihar	706.92	707.86	1,362.64	1,331.61	1,689.90	1,523.88	1,666.31	774.00
5	Chhattisgarh	359.94	339.80	1,553.30	1,495.68	1,107.93	1,071.58	1,759.32	582.32
6	Goa	120.00	119.98	400.00	434.51	527.48	527.48	771.00	410.70
7	Gujarat	228.60	225.77	251.87	213.41	166.08	163.29	414.55	167.52
8	Haryana	90.00	89.85	150.00	161.27	105.17	105.17	310.00	192.11
9	Himachal Pradesh	140.00	139.96	210.95	182.14	307.14	305.69	361.80	196.91
10	Jammu & Kashmir	25.00	22.86	40.06	23.16	35.44	35.44	31.00	14.02
11	Jharkhand	35.00	38.08	200.00	212.50	260.88	260.88	258.00	163.89
12	Karnataka	633.43	639.55	783.52	871.96	1,240.99	1,202.70	1,255.02	870.37
13	Kerala	132.24	137.65	259.89	237.80	171.74	171.74	206.45	89.14
14	Madhya Pradesh	937.76	928.29	1,760.00	1,558.90	854.79	854.79	1,323.00	632.02
15	Maharashtra	431.20	423.28	1,371.92	1,154.00	2,966.03	2,964.15	5,198.05	3,157.65
16	Manipur	40.00	40.00	25.25	18.65	75.85	75.47	201.21	0.00
17	Meghalaya	15.00	15.00	41.27	28.44	30.22	28.28	101.08	0.00
18	Mizoram	35.00	28.50	40.00	46.13	41.00	41.00	75.00	23.75
19	Nagaland	50.00	46.27	50.00	38.84	38.27	38.27	200.00	100.00
20	Odisha	591.44	592.24	925.55	951.35	708.40	717.08	780.47	373.94
21	Punjab	1,852.26	1,855.24	2,740.50	2,702.48	746.02	745.80	760.18	225.90
22	Rajasthan	849.95	849.56	964.83	1,012.99	888.27	886.08	991.87	529.47
23	Sikkim	0.00	0.00	0.00	0.00	5.09	5.09	0.00	0.00
24	Tamil Nadu	337.02	336.47	575.00	640.11	664.48	664.48	723.00	552.98
25	Telangana	661.00	657.10	380.00	358.43	409.93	409.93	913.00	498.43
26	Tripura	5.00	0.00	5.00	2.38	61.00	61.00	51.00	12.15
27	Uttar Pradesh	1,530.34	1,527.74	1,849.02	1,820.85	1,110.79	1,106.96	1,720.47	1,018.03
28	Uttarakhand	245.92	245.69	332.62	314.48	980.67	980.14	743.49	543.51
29	West Bengal	808.95	811.98	1,333.62	1,223.19	1,229.89	1,184.69	1,001.00	438.88
30	Andaman & Nicobar Islands	2.00	1.53	0.13	0.13	0.00	0.00	0.00	0.00
31	Chandigarh	1.00	0.00	2.00	0.69	5.30	5.30	2.00	0.59
32	Delhi	1.00	0.00	1.00	0.62	36.00	23.01	83.00	0.00
33	Puducherry	20.00	18.10	20.00	14.28	13.63	13.63	20.00	8.42
34	Other projects under NH(O)*	511.00	443.44	791.38	787.79	214.00	211.92	4.00	1.10
35	National Highways Authority of India (NHAI)- Cess*	15,420.00	15,420.00	2,326.50	2,326.50	12,429.45	12,429.45	16,093.00	11069.00
36	NHAI- Toll*	6,500.00	6,500.00	7,500.00	7,500.00	8,462.14	8,462.14	9,570.13	4,786.00
37	NHAI- NH(O)*	370.27	370.27	5,389.02	5,389.02	3,900.00	3,900.00	0.00	0.00
38	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)*	1.15	1.15	72.20	72.20	296.00	296.00	1,000.00	1,000.00
39	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package*	4,900.00	4,803.07	4,520.00	4,464.71	4,865.00	4,837.77	6,210.00	1,392.92
40	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1,121.00	996.11	760.00	739.27	1,050.00	901.86	860.00	276.16
41	Externally Aided Projects - Head Quarters	22.00	9.25	59.38	56.72	316.00	283.41	65.00	31.72
42	IEBR / Borrowings by NHAI	42,694.50	23,281.00	59,279.00	33,118.00	59,279.00	50,533.00	62,000.00	7,911.00

*-State/ UT wise allocation are not made.

§- Till September, 2018.

Expenditure incurred in excess of allocations made were on account of booking of expenditure on first-come-first-serve basis out of overall earmarked allocation for State and UTs.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3717 ANSWERED ON 03.01.2019 ASKED BY SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI REGARDING ROAD CONNECTIVITY

The funds allocated and expenditure incurred for Maintenance & Repair work of NHs during the last three years and current year

Amount in Rs. crore

Sl. No.	States/UTs/Agency	2015-16		2016-17		2017-18		2018-19 [§]	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	143.41	141.53	129.87	123.10	83.52	77.02	72.98	0.00
2	Arunachal Pradesh	31.16	29.00	36.63	28.87	42.67	36.31	35.70	0.00
3	Assam	88.50	77.40	136.50	97.52	122.63	89.28	69.48	7.87
4	Bihar	108.50	107.06	104.77	88.68	121.68	97.29	57.84	7.02
5	Chhattisgarh	66.03	62.60	51.00	36.05	28.17	21.95	20.09	0.48
6	Goa	32.31	25.93	34.13	24.96	21.60	14.75	3.10	4.02
7	Gujarat	146.37	133.29	121.69	108.44	65.19	68.43	42.10	1.16
8	Haryana	57.33	51.74	56.31	50.38	40.38	39.53	6.00	0.27
9	Himachal Pradesh	64.42	63.99	94.85	89.41	79.02	56.46	66.44	20.67
10	Jammu & Kashmir	9.52	7.12	10.34	6.50	12.95	2.96	18.09	0.00
11	Jharkhand	100.50	103.61	91.26	96.14	65.48	54.69	43.43	12.49
12	Karnataka	117.96	114.71	204.53	161.51	126.78	88.91	107.36	0.00
13	Kerala	71.72	69.38	115.46	91.18	113.99	99.15	77.65	12.23
14	Madhya Pradesh	22.27	18.08	24.35	10.98	75.37	48.75	40.99	4.29
15	Maharashtra	225.30	200.92	319.23	276.21	225.75	200.99	486.70	145.95
16	Manipur	31.00	18.92	27.86	6.77	23.06	12.01	34.37	3.61
17	Meghalaya	40.80	40.77	57.83	60.17	107.60	122.37	146.76	3.11
18	Mizoram	36.67	36.33	64.36	66.87	125.93	125.25	153.97	1.38
19	Nagaland	44.93	44.93	47.77	45.09	55.32	55.64	69.23	0.00
20	Odisha	63.92	64.72	88.39	86.88	34.81	27.74	28.81	0.00
21	Punjab	87.67	80.84	78.00	74.60	38.00	30.45	25.70	0.00
22	Rajasthan	104.38	101.23	64.91	63.71	69.78	63.30	65.90	1.29
23	Sikkim	0.00	0.00	1.99	0.00	4.13	4.13	19.88	0.00
24	Tamil Nadu	157.66	159.85	156.66	151.23	74.39	72.99	46.18	3.85
25	Telangana	118.18	88.49	117.15	107.92	54.36	52.15	28.54	0.00
26	Tripura	6.09	4.50	52.78	52.22	40.65	43.19	49.81	0.00
27	Uttar Pradesh	229.85	229.21	140.27	119.81	88.53	56.51	70.59	5.48
28	Uttarakhand	75.03	64.46	52.67	32.39	31.98	18.92	33.26	0.78
29	West Bengal	91.32	92.18	93.47	76.75	60.78	59.74	33.57	0.06
30	Andaman & Nicobar Islands	1.29	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Chandigarh	2.17	1.23	1.49	0.00	1.26	0.00	0.10	0.00
32	Dadar & Nagar Haveli	0.12	0.00	0.00	0.00	0.11	0.00	0.10	0.00
33	Daman & Diu	0.08	0.00	0.00	0.00	0.07	0.00	0.10	0.00
34	Delhi	0.62	0.00	0.00	0.00	0.98	0.00	0.40	0.00
35	Puducherry	3.41	2.34	1.21	1.02	1.14	0.36	1.54	0.00
36	National Highways Authority of India (NHA)*	100.00	100.00	100.00	100.00	575.00	575.00	100.00	100.00
37	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL)*	50.00	50.00	52.00	52.00	125.00	125.00	50.00	50.00
38	Border Roads Organization (BRO)	140.00	138.92	115.00	114.75	135.00	134.78	90.00	46.31
39	Bridge Management System*	3.68	2.71	1.80	0.88	2.69	2.68		

*- State/UT wise allocations are not made.

§- Till September, 2018.

Expenditure incurred in excess of allocations made were on account of booking of expenditure for Periodic Renewal (PR) works on first-come-first-serve basis out of overall earmarked allocation for State and UTs.

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3717 ANSWERED ON 03.01.2019 ASKED BY SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI REGARDING ROAD CONNECTIVITY

The State/UT-wise details of the CRF accrual and release during the three years and current year

Amount in Rs. crore

Sr. No.	States/UTs	2015-16		2016-17		2017-18		2018-19 [§]	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*
1	Andhra Pradesh	136.13	178.13	348.72	347.17	316.45	331.48	374.26	290.80
2	Arunachal Pradesh	52.68	20.53	131.11	56.69	122.47	132.74	145.01	10.11
3	Assam	57.86	46.34	144.08	94.03	134.77	48.80	159.80	52.00
4	Bihar	80.88	80.88	200.46	169.70	190.11	25.20	224.12	43.26
5	Chhattisgarh	98.73	84.13	247.30	97.12	231.16	212.28	275.47	132.01
6	Goa	6.62	7.52	17.08	30.06	16.49	16.49	17.47	17.47
7	Gujarat	177.02	61.05	445.09	132.08	412.84	74.57	486.61	372.33
8	Haryana	79.45	79.45	194.74	167.34	180.11	114.14	209.77	12.10
9	Himachal Pradesh	40.59	95.14	100.91	55.41	94.85	92.87	112.21	29.21
10	Jammu & Kashmir	143.93	44.42	357.32	81.90	332.57	332.57	395.47	124.55
11	Jharkhand	65.63	9.10	164.63	110.55	153.23	109.14	181.83	0.00
12	Karnataka	178.18	164.46	450.95	489.63	430.00	430.00	508.39	508.39
13	Kerala	59.88	59.88	150.37	158.49	132.69	132.69	154.77	0.00
14	Madhya Pradesh	226.82	211.98	566.39	128.80	525.83	744.97	625.70	625.70
15	Maharashtra	289.57	432.85	717.66	709.79	660.16	795.28	780.42	780.42
16	Manipur	14.97	7.18	37.48	15.60	34.19	6.82	40.98	0.00
17	Meghalaya	17.56	5.51	42.57	15.29	39.05	13.72	46.53	0.00
18	Mizoram	13.82	4.70	34.18	15.84	31.70	29.89	37.48	12.49
19	Nagaland	10.94	0.11	27.42	16.58	29.17	29.17	30.27	0.00
20	Odisha	119.17	125.98	295.71	168.76	279.93	230.54	332.23	0.00
21	Punjab	67.93	48.22	167.04	71.30	156.63	162.68	179.50	59.35
22	Rajasthan	265.40	72.72	663.06	815.83	617.93	589.58	730.43	410.52
23	Sikkim	5.18	0.00	12.63	9.39	11.64	8.04	13.84	0.00
24	Tamil Nadu	160.33	160.33	392.02	355.12	361.19	303.59	416.88	245.88
25	Telangana	108.23	108.23	258.81	280.73	249.13	249.13	299.25	279.08
26	Tripura	7.77	0.08	19.09	15.05	17.54	3.89	20.90	0.00
27	Uttar Pradesh	227.69	227.69	569.23	219.71	587.07	890.24	655.91	655.91
28	Uttarakhand	41.45	0.42	103.68	13.67	96.16	86.20	112.29	0.00
29	West Bengal	84.91	55.48	210.97	184.01	201.66	145.01	240.96	0.00
30	Andaman & Nicobar (A&N) Island	6.93	0.00	16.89	5.04	16.72	12.60	19.80	6.56
31	Chandigarh	2.63	0.70	5.81	0.81	4.70	0.00	5.56	0.00
32	Dadra & Nagar Haveli	1.33	0.00	3.87	0.00	3.78	0.00	4.48	0.00
33	Daman & Diu	0.99	0.00	2.70	0.00	2.32	0.00	2.75	0.00
34	Delhi	24.75	0.00	64.12	5.54	58.19	1.16	68.87	0.00
35	Lakshadweep	0.00	0.00	0.23	0.00	0.00	0.00	0.00	0.00
36	Puducherry	4.95	4.90	10.68	32.80	11.64	11.64	13.78	0.00

*-Funds to some states have been released more than accrual of a state from the unspent balance of previous years of that States.

§- Till September, 2018.

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3717 ANSWERED ON 03.01.2019 ASKED BY SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI REGARDING ROAD CONNECTIVITY

The State/ UT-wise details of allocation and release/ expenditure under EI&ISC schemes during the last three years and current year

Amount in Rs. crore

Sr. No.	States / UTs / Agency	2015-16*		2016-17		2017-18		2018-19 [§]	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*
1	Andhra Pradesh		0.00	25.00	21.94	14.00	11.79	0.00	0.00
2	Arunachal Pradesh		22.43	8.00	6.36	9.00	4.57	20.00	5.09
3	Assam		6.30	19.50	18.79	29.00	17.03	10.00	4.40
4	Bihar		6.41	9.62	8.62	0.00	0.00	0.00	0.00
5	Chhattisgarh		0.00	0.00	0.00	0.00	0.00	0.00	0.00
6	Goa		7.89	4.00	0.93	34.00	19.78	15.00	7.90
7	Gujarat		6.13	2.00	2.00	9.00	8.72	7.00	2.69
8	Haryana		1.65	0.00	0.00	0.00	0.00	30.00	5.40
9	Himachal Pradesh		0.00	17.00	14.58	20.00	16.70	15.00	4.60
10	Jammu & Kashmir		0.00	17.00	11.27	55.00	57.34	40.00	35.99
11	Jharkhand		0.00	28.00	26.37	19.70	19.02	0.00	0.00
12	Karnataka		34.75	36.00	33.93	15.00	10.50	10.00	0.00
13	Kerala		0.00	0.66	0.66	0.00	0.00	0.00	0.00
14	Madhya Pradesh		0.00	0.00	0.00	0.00	0.00	0.00	0.00
15	Maharashtra	354.3	9.38	50.00	41.45	10.00	7.59	20.00	0.04
16	Manipur	5	12.72	26.00	24.34	32.00	33.91	30.00	18.69
17	Meghalaya		13.67	0.00	0.00	3.50	0.43	10.00	2.42
18	Mizoram		0.00	0.00	0.00	0.00	0.00	10.00	0.00
19	Nagaland		33.74	32.00	17.66	75.00	61.41	60.00	24.14
20	Odisha		18.06	48.00	45.93	50.00	49.98	10.00	7.41
21	Punjab		12.71	2.00	0.61	10.00	6.28	15.00	10.24
22	Rajasthan		8.21	7.00	6.64	22.60	18.08	15.00	9.96
23	Sikkim		0.00	0.00	0.00	6.60	7.32	8.00	0.14
24	Tamil Nadu		0.30	52.12	51.13	64.00	63.97	65.00	26.16
25	Telangana		2.17	7.00	6.35	10.80	7.62	10.00	1.75
26	Tripura		0.00	0.00	0.00	0.00	0.00	0.00	0.00
27	Uttar Pradesh		68.77	5.00	1.04	115.00	103.29	95.00	36.01
28	Uttarakhand		0.00	0.00	0.00	0.00	0.00	0.00	0.00
29	West Bengal		0.00	19.00	15.71	35.00	31.23	5.00	0.85
30	Andaman & Nicobar (A&N) Island		0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Chandigarh		0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	Dadra & Nagar Haveli		0.00	0.00	0.00	0.00	0.00	0.00	0.00
33	Daman & Diu	1.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34	Delhi		0.00	0.00	0.00	0.00	0.00	0.00	0.00
35	Lakshadweep		0.00	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry		1.79	0.10	0.04	0.00	0.00	0.00	0.00
37	National Highways Authority of India (NHAI)*	0.00	0.00	390.00	390.00	120.00	120.00		

*Funds to some states have been released more than accrual of a state from the unspent balance of previous years of that States.

§- Till September, 2018.
